

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:742
ANSWERED ON:19.03.2012
ALLOCATION OF FUNDS TO STATES
Patle Kamla Devi

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received any proposals from the State Governments including Chhattisgarh Government for Deendayal Disabled Rehabilitation Scheme integrated Programme for old age person and the scheme for prevention of alcoholism and drug abuse during the last three years;
- (b) if so, the details thereof and the funds sanctioned/released during the said period, Scheme-wise;
- (c) whether some funds are yet to be released by the Government; and
- (d) if so, the time by which the remaining amount is likely to be released by the Government?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

(a) Yes, Sir.

(b) Statements of funds sanctioned/released under Deendayal Disabled Rehabilitation Scheme (DDRS), Integrated Programme for Old Age Persons, and the Scheme for Prevention of Alcoholism and Drug Abuse during the last three years, are at Annexure I, II & III respectively.

(c) & (d) All complete proposals which fulfill the norms of the scheme, received during a financial year, are processed in the year itself, subject to availability of funds. Remaining proposals are considered in the next financial year in consonance with the provisions of General Financial Rules.